

(ग) ऐसे दुकानदार कितने हैं जिन्होंने अक्टूबर पर्वी गुम होने पर व्यायालय के शाय-बत्र निगम के पास जमा कराये हैं ?

शहरी विकास मंत्रालय में राज्य मंत्री (श्री दलबीर सिंह) : (क) से (ग) सुचना एकत्र की जा रही है तथा सभा पटल पर रख दी जाएगी ।

Shikayat Adalat of the DDA

4238. SHRI T. R. BALU: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of persons who had turned up on the 3rd August, 1987 at the DDA Shikayat Adalat;

(b) the number of cases disputes which were attended to; and

(c) number of cases which were settled on that date?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) 80.

(b) 32.

(c) 10.

Shortage of Berthing Facilities for Fishing Boats

4239. SHRI SUBAS MOHANTY: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government are aware of the insufficient berthing facilities for the Indian fishing boats;

(b) what steps are being taken to counter this shortage;

(c) whether it is advisable to allow foreign boats to use the country's ports when there is a shortage of berthing space; and

(d) the steps being taken to reduce the use of country's ports by foreign boats?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) Yes, Sir.

(b) The steps taken by the Government include (1) Construction of more fishing harbours and landing centres and (2) Introduction of improved Beach Landing Craft which dispenses with the need for berthing facilities.

(c) Thirty Chartered foreign fishing vessels are now operating in the Indian Exclusive Economic Zone. These vessels make use of selected few ports for making mandatory calls, customs clearance and inspection of catch by designated officers.

(d) Does not arise.

12:00 NOON

PAPERS LAID ON THE TABLE

Implementation Report on the National Policy on Education—1986

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI P. V. NARASIMHA RAO): Madam I beg to lay on the Table a copy (in English and Hindi) of the Implementation Report on the National Policy on Education—1986. [Placed in Library. See No. LT-4872/87].

I. Report of the Commission of Enquiry on the incidents relating to the Assam—Nagaland Borders conflict (April—June, 1985) and the Action taken note on the Report.

II. National Security Guard Rules, 1987.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHINTAMANI PANIGRAHI): Madam I beg to lay on the Table—

I. A copy (in English and Hindi) of the Report of the Commission of Inquiry on the incidents relating to the Assam-Nagaland Border Conflict (April—June 1985) together with an Action taken note on the Reports of the Commission. [Placed in Library. See No. LT-4874/87].